

INCOME TAX APPELLATE TRIBUNAL, PUNE
FOR 24-APRIL-2026 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.
(COURT ROOM NO. 2) Meeting No: 2641 130 5436 Password: 123456
(COURT ROOM NO. 3) Meeting No: 2644 521 9480 Password: 123456

Court no.2

BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

| MISCELLANEOUS APPLICATIONS | | | | | | | |
|----------------------------|---------------|-----|-----|------|---------|--|-------|
| Srl | Appeal Number | | | | AY | Assessee | Bench |
| 1 | MA | 33 | PUN | 2024 | 2015-16 | [A] PADMAKAR VISHWAS DATE | B |
| 2 | MA | 34 | PUN | 2024 | 2014-15 | [A] PADMAKAR VISHWAS DATE | B |
| 3 | MA | 35 | PUN | 2024 | 2013-14 | [A] PADMAKAR VISHWAS DATE | B |
| 4 | MA | 49 | PUN | 2024 | 2005-06 | [A] PURUSHOTTAM R MOGHE | A |
| 5 | MA | 50 | PUN | 2024 | 2006-07 | [A] PURUSHOTTAM R MOGHE | A |
| 6 | MA | 228 | PUN | 2023 | 2017-18 | [D] CHIRANJEEV RESTAURANT & FOODS PVT. LTD. (E-FILE) | A |
| 7 | MA | 239 | PUN | 2023 | 2018-19 | [D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION.) | B |

BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

Court no.3

| STAY APPLICATIONS. | | | | | | | |
|--------------------|---------------|----|-----|------|----|--------------------------------------|-------|
| Srl | Appeal Number | | | | AY | Assessee | Bench |
| 1 | SA | 15 | PUN | 2026 | | [A] BHAVOOK CHANDRA PRAKASH TRIPATHI | A |

| EARLY HEARING PETITIONS | | | | | | | |
|-------------------------|---------------|------|-----|------|---------|------------------------------------|-------|
| Srl | Appeal Number | | | | AY | Assessee | Bench |
| 1 | ITA | 2210 | PUN | 2025 | 2016-17 | [A] KAPIL VASANT SUKENKAR (E-FILE) | A |
| 2 | ITA | 2296 | PUN | 2025 | 2017-18 | [A] KAPIL VASANT SUKENKAR (E-FILE) | A |

| MISCELLANEOUS APPLICATIONS | | | | | | | |
|----------------------------|---------------|---|-----|------|-----|---|-------|
| Srl | Appeal Number | | | | AY | Assessee | Bench |
| 1 | MA | 9 | PUN | 2025 | N.A | [A] ASHWINI SAHAKARTI RUNGALAYA & RESEARCH CENTER | A |

BEFORE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER

Court no.3

| MISCELLANEOUS APPLICATIONS | | | | | | | |
|----------------------------|---------------|----|-----|------|---------|---|-------|
| Srl | Appeal Number | | | | AY | Assessee | Bench |
| 1 | MA | 26 | PUN | 2025 | 2019-20 | [A] SHRI VENKATESHWARA PANMASALA INDUSTRIES PVT LTD | B |

THIS BENCH IS CANCELLED.
The followings MAs are adjourned as dates mentioned below, no separate hearing notice will be issued.

BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER

| MISCELLANEOUS APPLICATIONS | | | | | | | |
|----------------------------|---------------|-----|-----|------|---------|---|------------|
| Srl | Appeal Number | | | | AY | Assessee | ADJ TO |
| 1 | MA | 56 | PUN | 2025 | 2019-20 | [D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION) | 08.05.2026 |
| 2 | MA | 100 | PUN | 2025 | 2018-19 | [A] ANAD GROUP OF BUSINESS MONEY TRANSFER | 08.05.2026 |
| 3 | MA | 101 | PUN | 2025 | 2013-14 | [A] SURENDRA ANKUSH MUNDAYE (E-FILE) | 08.05.2026 |

J. Malhotra
Assistant Registrar.

for